

CA NO.04/2016
IN
CP No. 84(ND) 2010
RT No.22/2016

Rajneesh Gupta & Ors.

...Petitioners

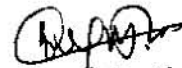
Versus.

M/s Essar Coatings India Ltd. & Ors.

...Respondents

Present: Mr. Rajansh Thukral, Advocate for petitioners.
Mr. Mast Ram, Practising Company Secretary for
Mr. A.K. Das, Advocate for respondents.

Mr. Mast Ram, Practising Company Secretary informed that Mr. A.K. Das, Advocate for respondents was unable to come being quite unwell. Seeks time for filing written statement on the ground that certain documents were not available. It was last opportunity granted for today, but in the interest of justice, the case is adjourned to 28.11.2016 for filing written statement and failing to comply the consequences would follow. Written statement be filed at least one day before the date fixed with copy to counsel opposite.


(Justice R.P. Nagrath)
Member (Judicial)

November 17, 2016
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